

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE Appeal No. 10562 of 2019-DB

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-627-2018-19 dated 30.11.2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Transrail Lighting Ltd

...Appellant

Survey No 178 To 182
Village Amboli, Kherdi-surangi Road
Silvassa, Dadra And Nagar Haveli-396230

VERSUS

C.C.E. & S.T.-Daman

...Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

Appearance:

Present for the Appellant :Shri A K Patel, Consultant
Present for the Respondent: Shri P. Ganesan, Superintendent (AR) and Shri Sanjay Kumar, Superintendent (AR)

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 18.06.2024
DATE OF DECISION: 03.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12611 of 2018-DB.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

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